

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 204 of 2013

Dated : 18th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)
Versus**

**Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s): Mr. Brahmananda Rao for
Mr. P. Shiva Rao**

ORDER

The learned counsel for the Respondent Nos.2 to 5 seeks some time to file reply. Accordingly, he is directed to file the same on or before 10.12.2013 after serving copy on the other side.

As agreed by the learned counsel for both the parties, post the matter for hearing before the Chennai Circuit Bench on **20.12.2013**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**